

**GOVERNMENT OF INDIA  
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION  
LOK SABHA**

UNSTARRED QUESTION NO:602  
ANSWERED ON:15.07.2014  
EXPORT OF BOILED RICE  
Simha Shri Prathap

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:**

- (a) whether the Government proposes to allow rice millers of Karnataka and Kerala to export boiled rice to other countries under the normal trade channel agreement;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

**Answer**

THE MINISTER OF STATE FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SHRI RAOSAHEB PATIL DANVE)

(a) to (c): Export of all varieties of non-basmati rice including parboiled rice is permitted under Free Category and any exporter including the millers of Karnataka and Kerala can export parboiled rice to other countries from their private stocks.